National Company Law Tribunal

Allahabad Bench

CP NO. 96/AId/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017

NAME OF THE COMPANY: Indian Poneus and developeus PVt Ltd
SECTION OF THE COMPANIES ACT: U/S 391/3 of the companies Act, 1956

SI. NO. Name Designation Representation Signature

1. Shahrol Kazmi Advocate Petitioner

2. M K Begu DI Aud PRD CNRJ 171211

Order Dated 17.03.2017.

CP No96/Ald/2017 India Foners & developers Pvt. Ltd.

Mr. Shahid Kazmi appears for the company petitioner. He intimates the proof of publication and notices issued have already been filed with the registry. However the report of the ROC and affidavit from RD is still awaited. Therefore an opportunity is granted for filing the same. An advance copy of the report thereof be served to the counsel for the company petitioner.

The case is fixed for further hearing on 30 March, 2017.

H.P. CHATURVEDI, MEMBER (JUDICIAL)